

tion of establishing one more Agricultural University at Dharwar. Thus three or four more Agricultural Universities are likely to be established during 1974.

Age Limit for Post Doctoral Scholarships

3440. SHRI SATYENDRA NARAYAN SINHA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have fixed age-limit for post-Doctoral scholarships to experienced in service personnel for research and specialised training abroad; and

(b) if so, whether Government intend to relax this age limit for meritorious candidates?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b). Under the Scheme of National Scholarships for Study Abroad which is intended only for meritorious students subjects to the means test, 12 scholarships will be awarded during 1974-75 for Post-Doctoral Research Specialised Training. The candidates should have a doctorate degree in the subject field and at least five years experience either in research or teaching or industry. The age limit prescribed is 33 years on the 1st October 1974. Only in the case of Scheduled Castes/Scheduled Tribes candidates applying for scholarships, the prescribed age is relaxable upto three years.

Central Loan to West Bengal Farmers for purchase of Irrigation Pump sets

3441. SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government has granted a sum of Rs. 3.69 crores to the

Government of West Bengal for distributions as loan to the agriculturists to enable them to purchase pump sets for irrigation;

(b) if so, how this money has been utilised by the West Bengal Government;

(c) whether it has been alleged that some West Bengal Ministers, in contravention of the recommendation of the Expert body, encouraged purchase of pump sets of particular brands from big manufacturers; and

(d) whether instead of being a boon the pump sets distributed with loans provided by Government or the Agro-Industries Corporation or the banks have in very many cases become a burden to the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE):

(a) to (b). The information has been called from the State Government and will be placed on the Table of the Sabha on receipt.

Progress of Fish Harbour at Roychowk, West Bengal

3442 SHRI JYOTIRMOY BOSU: Will the Minister of AGRICULTURE be pleased to refer to the reply given to Unstarred Question No. 5026 on 17th December, 1973 regarding deep sea fishing project at Roychowk, West Bengal and state:

(a) progress so far achieved in connection with the proposed deep sea fishing harbour at Roychowk, South 24 Parganas West Bengal; and

(b) when exactly the construction work is expected to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHAB P. SHINDE): (a) The Commissioners for the Port of Calcutta have informed Government that some preliminary and protective works have so

far been carried out on the fishing harbour at Roychowk. Tenders for the construction invited earlier have been received and are under scrutiny by the Tender Committee. According to them the finalisation of tenders would take approximately 3 to 4 months, after which construction work would start.

(b) The construction work on the fishing harbour may be completed early in 1976, if the Plan of Operations goes according to schedule.

Economy in Material Cost

3443. SHRI VASANT SATHE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the Association of Materials Management have suggested cut in material cost through efficient material management;

(b) if so, whether the suggestion has been examined and found acceptable; and

(c) the steps taken/proposed to effect economy in material cost and the saving likely to be effected on this account?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) to (c). No specific suggestion has been made by the National Association of Materials Management. However, as a result of discussions by the Bureau of Public Enterprises with the Secretary of the Association certain steps are in the process of being taken in this direction in collaboration with the said Association.

Reclassification of the Present Categories of suites for Government Employees

3444. SHRI VASANT SATHE: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) in view of the revised pay structure, whether Government have taken a decision on reclassification of the present categories of suites/tenements for Government employees in various scales;

(b) if so, facts thereof;

(c) other steps taken to ensure speedier and greater housing facilities to the Government employees during the Fifth Five Year Plan and the percentage of employees likely to be benefited; and

(d) whether Government have any proposal to provide housing facilities to the employees who have rendered 15 years of service?

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF WORKS AND HOUSING (SHRI OM MEHTA): (a) No, Sir.

(b) Does not arise.

(c) The construction of more residential units in the general pool during the Fifth Five Year Plan depends upon the availability of funds building materials, etc. It cannot be said at this stage what percentage of employees is likely to be benefited during the plan period.

(d) No Sir. But within the limitations of resources, it is Government's policy to provide accommodation to the largest number of employees within the shortest possible time.